

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 375 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: M/s Vedanta Limited Vs. M/s Sequel Alloys and Wires Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner (s): None

For the Respondent (s): Mr. S. K. Pal, Advocate

ORDER

Respondent has been duly served and has put in his appearance through Mr. S. K. Paul, Advocate. Ld. Counsel prays for some time to file his reply.

To come up on 2nd November, 2017 for final arguments.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)